## **Selection of High Ranking Officials**

## † 3124. SHRI BALWANT SINGH RAMOOWALIA : SHRI RAJ MOHINDER SINGH :

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state :

- (a) whether Government have taken back the responsibility of selecting the high ranking officials for public enterprises from the Public Enterprises Selection Board;
  - (b) if so, the details thereof; and
- (c) the present arrangement made by Government for the selection of such officials?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DR. VALLABHBHAI KATHIRIA): (a) to (c) No Sir. The Government has only made a provision in the Resolution No. 27(21)EO/86(ACC) dated 3-3-1987 by which the Public Enterprises Selection Board (PESB) was reconstituted, for making appointment to a particular post or posts in a Public Sector Enterprise, in special circumstances, other than through the PESB with the prior and specific approval of the Appointments Committee of the Cabinet (ACC). The ACC while granting such an approval, would also specify the body such as, Search Committee, Selection Committee or the Civil Services Board, as the case may be, that would make the selection for the particular post or posts, as well as the selection procedure to be followed for filling the same.

## Malpractices in Disergarh Power Supply Company

## 3125. SHRI NILOTPAL BASU : SHRI DIPANKAR MUKHERJEE :

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state :

- (a) whether all trade unions of Disergarh Power Supply Company, a group of Andrew Yule and Company Limited, had given a representation in June 1999 to the Chairman, Andrew Yule to enquire and stop specific malpractices;
- (b) whether an external agency Messers KPMG was appointed to investigate the above;

<sup>†</sup>Original notice of the question was received in Hindi.